



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL


छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 11th October 2023

ORDER

1. Reference Ministry of Corporate Affairs Order no. A-22012/6/2021-Ad. IV- MCA dated 16th August 2023, the benches are required be the further reconstituted in view of joining and posting of newly appointed Hon`ble Member (J) Shri Jyoti Kumar Tripathi.
2. In view of the aforesaid; and in exercise of powers conferred under Section 419 of Companies Act 2013, Hon`ble President, National Company Law Tribunal is pleased to reconstitute the following Bench for exercising and discharging the Tribunals powers and functions.

S. No.	Bench	Court No.	Member (Judicial)	Member (Technical)	Remarks
1	Chennai	Court No. I	Shri Sanjiv Jain	Shri Venkataraman Subramaniam	Full day
		Court No. II	Shri Jyoti Kumar Tripathi	Shri Ravichandran Ramasamy	Full day

3. The reconstitution of Benches shall be effective from 12.10.2023 (afternoon).
4. The newly appointed Member is to join the respective NCLT bench at the earliest.
5. This issues with the approval of Hon`ble President.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon`ble President, National Company Law Tribunal, New Delhi.
2. Hon`ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi
5. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi / Kolkata / Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/ Cuttack/Kochi/Amaravati/ Indore.
6. NCLT web site/ Notice Board.